



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,10th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[NATIONAL INSURANCE CO. LTD., ORIENTAL INSURANCE CO. LTD.
BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ICICI LOMBARD
GENERAL INSURANCE CO. LTD.]**

CONCILIATORS:-

- 1) MR. GAUTAM CHOUDHURY**
- 2) MS. BAHARUN SAIKIA**

**VIDEO CONFERENCING(VC) LINK FOR APPEARING
VIRTUALLY IS AS FOLLOWS:**

<https://meet.google.com/mgt-fnvr-jcp>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./136/2021	ORIENTAL INSURANCE COMPANY LTD Versus SMT RITU DEVI AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	A G CHOUDHURY FOR CAVEATOR MR. K PATGIRI
	WITH CO/24/2019 in MACApp./136/2021	SMTI. RITU DEVI AND 2 ORS. Versus ORIENTAL INSURANCE CO. LTD.,	A G CHOUDHURY MR. K PATGIRI	MR S DUTTA MR SISHIR DUTTA MS. C SHARMA
	WITH I.A.(Civil)/1113/2021 in MACApp./136/2021	ORIENTAL INSURANCE COMPANY LTD Versus SMT RITU DEVI AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	A G CHOUDHURY MR. K PATGIRI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 10/07/2021

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